

IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCH "A", HYDERABAD
(Through Virtual Hearing)

BEFORE SMT. P. MADHAVI DEVI, JUDICIAL MEMBER
AND
SHRI A. MOHAN ALANKAMONY, ACCOUNTANT MEMBER

ITA No.1369/Hyd/2018	
Assessment Year:2014-15	
Smt. Shaila Jain, Hyderabad. PAN: AALPJ 8472 G (Appellant)	Vs. Income Tax Officer, Ward-14(4), Hyderabad. (Respondent)
Assessee by:	Smt. S. Sandhya
Revenue by:	Shri Sunil Kumar Pandey, DR
Date of hearing:	07/01/2021
Date of pronouncement:	08/01/2021

ORDER

PER A. MOHAN ALANKAMONY, AM.:

This appeal is filed by the assessee against the order of the Ld. CIT(A)-6, Hyderabad in appeal No. 0305/2016-17/A3/CIT(A)-6, dated 16/4/2018 passed U/s. 143(3) r.w.s 250(6) of the Act for the A.Y.: 2014-15.

2. At the outset, Ld.AR submitted before us that the assessee desires to withdraw her appeal as the assessee has opted to avail 'Vivad Se Viswas' scheme. He further submitted that the assessee had filed Form No.1 & 2 and is awaiting to receive Form-3 from the Revenue. It was

therefore pleaded, that the appeal of the assessee may be allowed to be withdrawn.

3. The Ld. DR conceded to the request of the Ld.AR.

4. Having heard both the parties through video conference, We are inclined to allow the appeal of the assessee to be withdrawn yielding to the prayer of the Ld. AR as the assessee has preferred to avail the Vivad-se-Vishwas Scheme for the A.Y.: 2014-15 by filing Form No.1 & 2. The Ld. DR has also conceded to the request of the Ld. AR. Accordingly, We hereby dismiss the appeal of the assessee as withdrawn. However, we also make it clear that, if the assessee's case is not accepted in the Vivad-Se-Viswas scheme by the Revenue for whatsoever may be the reason, then the assessee shall be at liberty to file a Miscellaneous Petition before the Tribunal within the time limit prescribed under the Act to reinstate the appeal. It is ordered accordingly.

Pronounced in the open Court on 08th January, 2021.

Sd/-

(P. MADHAVI DEVI)
JUDICIAL MEMBER

Sd/-

(A. MOHAN ALANKAMONY)
ACCOUNTANT MEMBER

Hyderabad, Dated: 08th January, 2021.

OKK

Copy to:-

1.	Smt. Shaila Jain, Plot No.12, Whisper Vally, Tolichowki, Raidurg, Hyderabad – 500 008.
2.	Income Tax Officer, Ward-14(4), IT Towers, AC Guards, Hyderabad.
3.	The CIT(A)-6, Hyderabad.
4.	The Principal Commissioner of Income Tax-6, Hyderabad.
5.	The Departmental Representative, ITAT, Hyderabad.
6.	Guard File